KOHINOOR STEEL PRIVATE LIMITED

List of Creditors

(Version 13: Pursuant to claims received upto 06th Jan 2023)

	Category: Financial Credi	tors				
SI. No.	Name of the Creditors	Amount Claimed by the	Amounts of Claims	Voting		
311 1101		Creditors	Admitted	Percenatge	Security Details	
		(Rs.)	(Rs.)			
1	Rare Asset Reconstruction Limited(Assigned from Phoenix ARC Private Limited -Trustees of Phoenix Trust FY 19-5 Scheme F which was assigned by State Bank of India)	1,26,61,36,960	1,26,61,36,960		>	
	Rare Asset Reconstruction Limited(Assigned from Phoenix ARC Private Limited -Trustees of Phoenix Trust FY 19-16 which was assigned by Oriental Bank of Commerce)	57,43,97,875	57,43,97,875	71.39%	As per Annx. A	
	Rare Asset Reconstruction Limited(Assigned from Indian Bank)	35,93,68,812	35,11,97,395			
	Rare Asset Reconstruction Limited(Assigned from Indian Overseas Bank)	22,27,55,000	12,69,09,603			
	Rare Asset Reconstruction Limited(Assigned from SREI Infrastructure Finance Ltd)	31,55,52,431	31,55,52,431	9.72%	As per Annx. B	
2	Indian Bank	9,34,586	9,34,586	0.03%	As per Annx. B	
	Punjab National Bank	32,97,81,857	32,41,92,865	9.98%	As per Annx. A	
3	Union Bank of India (Erst. Corporation Bank)	27,01,98,478	27,01,98,478	8.32%	As per Annx. A	
4	Biswanath Hosiery Mills Limited	1,66,26,118	1,66,26,118	0.51%	Unsecured	
5	Car chassis Carries Pvt Ltd	15,00,000	15,00,000	0.05%	Unsecured	
6		3,35,72,52,118	3,24,76,46,312	1		
<u> </u>	Sub Total (1 to 6) with voting rights	1,31,17,97,627	1,31,17,97,627		Unsecured	
7	RBM Impex Private Limited	4,66,90,49,745	4,55,94,43,939	100.00%		
	Sub Total (1 to 7) CLAIM PENDING FOR VERIFICATION					
8	Kohinoor Power Pvt Ltd (Note 1)	3,50,00,000	0.00	0.00%	41444	
-	REJECTED CLAIM					
9	Giridhan Projects Private Limited	1,45,92,58,781	0.00	0.00%		
	IFCI Limited	1,71,75,49,876	0.00	0.00%		
10		1,26,79,67,343	0.00	0.00%		
11	Bank of india	72,68,77,146	0.00	0.00%		
12	Corporation Bank	89,27,64,010	0.00	0.00%		
13	PTC India Financial Serives Limited	74,52,23,190	0.00	0.00%		
14	Bank of baroda	6,80,96,40,346		0.00%		
	Sub Total (9 to 14)	11,51,36,90,091	4,55,94,43,939			
	TOTAL	, , , , , ,	.,,,,			
Note	Substantiation of balance Claim is pending for want of evidence/clarification/information sought.	ant from the creation.		250		

KOHINOOR STEEL PRIVATE LIMITED

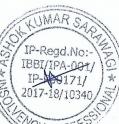
List of Creditors

(Version 13: Pursuant to claims received upto 06th Jan 2023)

Category: Operational Creditors

CL No	Names	Amount Claimed	Amounts of Claims Admitted (in INR)	
SI. No.	Names	(in INR)		
1	WB Value Added Tax	88538501	88538501	
2	Jharkhand Bijli Vitran Nigam Limted	31866524	31866524	
3	CGST & CX ,GST, Jamshedpur	429442242	429442242	
4	CGST & CX ,GST, Jamshedpur	253807146	253807146	
5	Commercial Taxes Department, Adityapur Circle, Jamshedpur, Jharkhand,	440398670	440398670	
6	Office of ITO(TDS), Ward-2(1), kolkata (TDS)	324420	324420	
7	Income Tax Officer ,TDS Ward Jamshedpur	431090	C	
8	Employees Provident Fund Organisation, Jamshedpur (1)	15226845	15226845	
9	Employees Provident Fund Organisation, Jamshedpur (2)	63186530	C	
10	Income Tax Department	768575330	- 0	
11	Rahul Carbon Commercials Pvt Ltd	15033004	12183964	
12	Susil Kumar Agarwal	6607454	6607454	
13	Premier India Bearing Limited	656830	633959	
14	Modi Sales Agency	170111	170113	
15	Yes Techno Limited	181021	18102:	
16	Inland Bearing Centre	99120	99120	
17	National Securities Deposiory Limited	221250	(
18	Department of Water Resource, Govt. of Jharkhand (Note 1)	151497452	(
19	Orissa Manganese & Mineral Ltd	182827004	(
20	Neo carbons pvt ltd	3795840		
21	Sahodara Development Corp	13093500		
22	Thermal Systems (hyd) pvt ltd	36434527		
23	BRGD Sponge and Iron Pvt Ltd	4541678		
24	Pawansut Minerals	6923702		
TOTAL 2513879791		1279479977		

Note: 1. Substantiation of balance Claim is pending for want of evidence/clarification/information sought from the Creditor.



KOHINOOR STEEL PRIVATE LIMITED

List of Creditors

(Version 13: Pursuant to claims received upto 06th Jan 2023)

	Category: Workmen and	Amount Claimed	Amounts of Clair
SI. No.	Names	(in INR)	Admitte
	Sudipta Adhikari- Authorised representative of the following	13,29,188	(in IN 13,29,1
	Shashodhar Mahato	10,547	10,5
	Ram Krishan Singh Sardar	11,707	11,7
	Nimai Mahato	12,559	12,5
	Debendranath Mahato	12,146	12,1
	Urmila Mahato	12,775	12,7
	Kumari Sabita Mahato	12,783	12,7
	Shivani Mahato	12,573	12,5
	Moonka Mahato	12,992	12,9
	Kamla Mahato	12,992	12,9
	Amarnath Paswan	14,382	14,3
	Mansa Lohar	11,704	11,
	Bivisan Singh Sardar	18,212	18,
	Vikas Kumar	20,827	20,8
	Ghanshyam mahato	20,830	20,
	Kaushalendar Kumar Sinha	23,710	23,7
	Anup Kumar Seth	13,665	13,6
	Aman Kumar Pandey	12,898	12,8
	Lal Singh		14,8
	Snatak Kumar Ravi Shankar Thakur	27,301 14,751	27,3
	Bishwanath Mahato	18,144	18,:
	Kumar Arvind	14,168	14,1
	MD Ahmed	26,081	26,0
	Shyam Paratap Sahu	24,734	24,7
	Narendra Kumar Singh	17,284	17,:
	Rajiv Kumar	19,174	19,:
	Guruprasad Naik	24,147	24,1
	Satyendra Prasad	18,487	18,4
	Subham Singh	20,154	20,1
	Niraj Kumar	27,802	27,8
	Akhok Mahato	24,244	24,2
	Manoj Kumar	29,992	29,
	Mantu Singh	35,706	35,
	Gyan Prakash	31,330	31,
	Lekhu Kumar Verma	33,618	33,
	Pramod Kumar	30,908	30,9
	Phatick Chandra Gorai	35,131	35,:
	Santosh Kumar Singh	58,239	58,2
	Prem Nath Kumar	39,228	39,:
	Chandan Kumar	34,526	34,
	Satyendra Singh	45,313	45,
	Ajay Kumar	51,562	51,
	Sudipta Adhikari	62,295	62,2
	Dilip Kumar Thakur	67,674	67,6
-	Sailesh Kumar Jha	68,402 82,748	68,4 82,7
	Mukesh Kumar Pandey	83,900	83,9
	Debadri Das	05,500	03,-
	Poulami Dutta-Authorised representative of the following	940738.00	940738
	Vinod Chauhan	79,964	79,9
	Prabir Ghosh	60,000	60,0
	Somnath Das	1,50,000	1,50,0
	Kumaresh Sarkar	17,000	17,0
	Tarun Kumar Jain	3,64,000	3,64,0
	Kanchan Agarwal	49,600	49,6
	Amit Jain	60,000	60,0
	Minu Dutta	29,000	29,0
	Arnab Dasgupta	58,400	58,4
	Sushobhon Roy	22,774	22,7
	Poulami Dutta	50,000	50,0
	Total	2269926.00	226992

IP-Reg(No; - 1001/ 12017-18/10340 8

SECURITY INTEREST

Sl no Details of Security Interest for Term Loans, Working Capital Term Loans (WCTL), Funded Interest Term Loans (FITL) & Corporate Loan.

- 1 First Pari-Passu hypothecation Charge on all the moveable Fixed Assets, present and future, of the company at Village Kuchidih, Chandil, Dist. Saraikela Kharsavan, Jharkhand
- 2 First pari-passu equitable mortgage of the land, measuring 29.0034 Acre of land along with buildings, sheds and structures constructed thereon situated at Village Kuchidih, Chandil, Dist. Saraikela Kharsavan, Jharkhand
- 3 Extension of hypothecation Charge on all the current assets of the Borrower, both present and future on pari-passu basis

Details of Security Interest for Cash Credit, Letter of Credit & Bank Guarantee.

- 1 First hypothecation charge on Current Assets of the Borrower, both present and future, on pari-passu basis.
- 2 Extension of pari-passu equitable mortgage of the land, measuring 29.0034 Acre of land alongwith buildings, sheds and structures constructed thereon situated at Village Kuchidih, Chandil, Dist. Saraikela Kharsavan, Jharkhand.
- 3 Extension of Pari Passu Hypothecation charge on entire moveable fixed assets of the company with other working capital Banks.

Common for both Facilities

Pesonal Guarantee

- 1 Mr Motilal Dugar
- 2 Mr Vivek Dugar
- 3 Mr Vijay Bothra
- 4 Mr Prashant Bothra

Corporate Guarantee

- 1 Deepraj Vinimay Private Limited
- 2 Janpragati Commodities Private Limited
- 3 Bothra Commotrade Private Limited
- 4 Classic Leasing and Finance Limited.

Pledge of Shares

- Pledge of existing 42.89 lacs shares amounting to 22.17% of the paid up capital of the company (26.68% of the promoters shareholding) on pari-passu basis with all lenders
- 2 Pledge of additional 36.82 lac promoters shares amounting to 22.90% of the promoter's shareholding and 19.03% of the PUC of the company on pari-passu basis with all lenders

Annexure B Rare Asset Reconstruction Limited (Assigned from SREI Infrastructure Finance Ltd)

SL No. | SECURITY INTEREST

- 1 Deed of Hypothecation executed by Transtel Infrastructure Limited (TIL) in favour of Financial Creditor.
- 2 Agreement for Pledge of 51% issued, subscribed and fully paid up voting equity shares of the Corporate Debtor in favour of Financial Creditor.
- Agreement for Pledge of 49% issued, subscribed and fully paid up voting equity shares of Kohinoor Power Private Limited (KPPL) in favour of Financial Creditor.
- 4 Agreement of Mortgage on immovable asset admeasuring 2330 square feet super built-up area situated at 11A, Allenby Road, Kolkata 700020 by way of mortgage by Corporate Debtor in favour of Financial Creditor.
- 5 Deed of Personal Guarantee of Mr. Vivek Dugar in favour of Financial Creditor.
- 6 Deed of Personal Guarantee of Mr. Vijay Bothra in favour of Financial Creditor .
- 7 Deed of Undertaking, Warranty and Indemnity by Corporate Debtor in favour of Financial Creditor.

Annexure B Indian Bank

1 LIEN ON DEPOSIT DOP NO 50483201636 VALUE Rs.10.00 LAKH

